

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4669
(To be answered on the 15th December 2016)**

HANDLING OF AIR CARGO AT AIRPORTS

4669. SHRI PRAHLAD SINGH PATEL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of Air Cargo handled at various airports of the country including the volume and revenue earned by the Government during the last three years and the current year, airport/year-wise;
- (b) the steps taken/proposed to be taken to reduce the dwelling time including the cumbersome handling and paper work at Air Cargo terminals in the country;
- (c) the steps taken/proposed to be taken to modernize the air cargo terminals including infrastructure of automatic handling of Air Cargo in the country; and
- (d) the measures taken by the Government to handle the hazardous cargo at airports in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): The details of the Air Cargo handled by 38 main Airports Authority of India (AAI) managed airports and the revenue earned by Government from these airports in last three years and current financial year, as provided by AAI is at Annexure-I.

(b): The following steps have been taken by the Govt. in reducing the dwell time at Air Cargo Terminals:-

(i) Ministry of Civil Aviation (MoCA) has got a Dwell-Time study conducted at six major airports in the recent past to identify the reasons for higher dwell time in Indian airports and corrective action(s) required. The free period for air cargo has been reduced from 72 hrs. to 48 hrs. (i.e. 2 working days) w.e.f. 1st April, 2017.

(ii) The concept of 24x7 customs clearance of Import/Export Cargo has been initiated at 13 AAI managed airports.

(iii) The concept of 'Single Window' has been launched by Customs w.e.f. 1.4.2016 in phased manner which inter-alia ensures on-line clearance from various regulatory agencies.

(iv) Central Board of Excise and Customs (CBEC) has introduced on arrival delivery concept extending 15 days credit for payment of custom duty to various accredited importers to facilitate faster clearance.

(v) The e-filing of customs documents and exchange of Electronic Data Message (EDI) has ensured faster & flawless processing and clearance of cargo.

(c): The steps taken to upgrade the AAI managed air cargo terminals are as under:

(i) For handling International Cargo at its airports, AAI has provided Automatic Storage & Retrieval System (AS&RS) as well as Elevated Transfer Vehicle (ETV) facilities for handling both import and export cargo respectively, at Chennai & Kolkata Airports.

(ii) All the International Air Cargo Terminals managed by AAI are well equipped with sufficient storage space, cargo handling equipment, cold rooms for perishable cargo and other basic facilities.

(iii) The Common User Domestic Cargo Terminal (CUDCT) concept has been introduced for maximum utilization of facilities.

(iv) It has been decided to upgrade the existing Integrated Cargo Management System (ICMS) of cargo IT to cater to all the requirements of international as well as domestic cargo operations.

(v) The cargo infrastructure at AAI managed airports at present can cater the annual projected Cargo growth upto the financial year 2020-21.

(d): The following measures have been taken by the Government to handle the hazardous cargo at airports in the country:-

(i) The safe handling of hazardous cargo at airport is ensured by Directorate General of Civil Aviation (DGCA) by appointing Dangerous Goods training institutes which impart training to the cargo handling personnel and supervising officials. DGCA also has an audit team to visit airports for random checking of the International Air Transport Association (IATA) stipulated Dangerous Goods Regulations (DGR) compliance for Cargo Operators for hazardous cargo besides framing requisite guidelines, Civil Aviation Requirement (CAR), and updating the same for time to time. International Airlines are also carrying out periodical audit including implementation of DG safety regulations at all airports in coordination with Cargo Terminal Operators.

(ii) All International Air Cargo Terminals have segregated/ exclusive hazardous cargo storage area separated from export & import general cargo.

(iii) AAI, Airlines & Ground Handling Agencies have DGR qualified personnel for handling/supervising movement of Hazardous Cargo in the respective airports.

(iv) Further, the uncleared/unclaimed Hazardous Cargo are disposed off through destruction on periodical basis by the Air Cargo Terminal operators in coordination with local Pollution Control Board.

(v) The DGCA also updates/reviews the hazardous cargo handling procedures from time to time to deal with new situations.

Details of Cargo handled at AAI managed main airports and Revenue earned by Government in last three years and current year:-

Sl. NO.	Name of Airport	Freight handled and Revenue							
		FY 2013-14		FY 2014-15		FY 2015-16		FY 2016-17 (till Oct. 16)	
		Freight (In tons)	Revenue (Rs. in Cr.)	Freight (In tons)	Revenue (Rs. in Cr.)	Freight (In tons)	Revenue (Rs. in Cr.)	Freight (In tons)	Revenue# (Rs. in Cr.)
1	Agartala**	6603		5681		5456		3655	
2	Ahmedabad*	51637		59313		67774		43594	
3	Amritsar	1615	0.23	859	0.22	835	0.17	704	0.14
4	Aurangabad*	834		1250		1405		922	
5	Bagdogra**	1795		2235		4227		2517	
6	Bhavnagar			1		1			
7	Bhopal**	867		937		1153		525	
8	Bhubaneswar	4022	0.11	5948	0.17	7002	0.16	4644	0.4
9	Bhuj			17		14			
10	Calicut** (Kozhikode)	22899		22849		13354		7752	
11	Chandigarh	3315	0.2	5065	0.39	4559	0.24	3649	
12	Chennai	292080	153.12	303904	153.82	315625	150.1	210619	95.96
13	Coimbatore	7072	2.07	8364	2.04	7792	1.98	6587	1.33
14	Dibrugarh**	272		336		389		330	
15	Goa*	4767		4498		4880		2447	
16	Guwahati**	7907		10460		15628		9965	
17	Imphal**	4101		4467		4266		2329	
18	Indore*	4801	0.05	6315	0.03	6992	0.31	4156	0.22
19	Jaipur	6705		3259	0.02	9370	1.93	9753	0.74
20	Jammu	1623	0.07	1685	0.07	1685	0.07	1243	0.03
21	Jamnagar**			169		49		31	
22	Kolkata	129782	33.77	136699	36.06	139679	40.24	89876	28.74
23	Lucknow	4239	0.54	4860	0.93	4957	1.53	2972	0.84
24	Madurai	1205	0.09	1074	0.1	931	0.13	535	0.5
25	Mangalore*	367	0.07	649	0.23	936	0.19	692	0.12
26	Patna**	4849		5198	0.03	4414	0.12	3605	
27	Port Blair	2687	0.41	3046	0.73	3842	1.36	2534	0.72
28	Pune**	21145		27390		31766		20837	
29	Raipur*	3355		3951		3951		2716	
30	Rajahmundry			3		3			
31	Rajkot**	157		134		95		134	
32	Ranchi**	2491		3496		4085		2805	
33	Silchar					243		170	
34	Srinagar**	3722		5636		5396		2831	
35	Tiruchirappalli	4751	0.84	4912	0.88	6582	1.17	4050	0.74
36	Tuticorin			52		31		26	
37	Varanasi**	404		662		961		678	
38	Vishakhapatnam*	1823	0.04	2812	0.06	2960	0.02	2849	

* O&M CONTRACT HAS BEEN AWARDED TO RUN THE CARGO FACILITY

**SPACE HAS BEEN ALLOTTED TO THE AIRLINES TO RUN THE CARGO FACILITY

PROVISIONAL FIGURE

